

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 95 of 2015**

**Dated: 04<sup>th</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**NTPC Ltd.**

**... Appellant(s)**

**Versus**

**Uttar Pradesh Power Corporation Ltd. & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Ms. Poorva  
Saigal and Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1, 2-4 and 9  
Mr. R.B.Sharma for R.6 and Mr.Alok  
Shankar, TRDDL

**ORDER**

Written Submission in Appeal No.95 of 2015 has been filed by the appellant, let  
the same be taken on record.

Post the matter for hearing on **01<sup>st</sup> April, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt